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Title: Laid an explanatory statement showing reasons for immediate legislation by promulgation of the Coal Mines (Special Provisions) Ordinance, 2014 (No.5 of 2014).

SHRI PIYUSH GOYAL: I bet to lay on the Table an explanatory Statement (Hindi and English versions) showing reasons for immediate legislation by promulgation of the Coal Mines (Special Provisions) Ordinance, 2014 (No.5 of 2014).

THE MINISTER OF URBAN DEVELOPMENT, MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI M. VENKAIAH NAIDU): I was just suggesting that other issues raised by the hon. Members can be discussed during the course of discussion on the Bill.

HON. SPEAKER: Yes.